

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 139 of 2013 in
DFR (R.P.) No. 631 of 2013 in
Appeal No. 167 of 2011

Dated : 18th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**Gulbarga Electricity Supply Co. Ltd. ... Review Petitioner-
Appellant(s)**

Versus

M/s. JSW Steel Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : -

ORDER

Post the matter on **10.01.2014.**

(Rakesh Nath)
Technical Member
ts/pr

(Justice M. Karpaga Vinayagam)
Chairperson